

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, ALLAHABAD**

REGIONAL BENCH : COURT NO.I

Service Tax Appeal No.71260 of 2018

M/s.Prime Telecom Ltd.

Appellant

VERSUS

Commissioner of Central Excise, Noida

Respondent

Present for the Appellant: NONE

Present for the Respondent: Shri P.K.Singh (Supdt.) (A.R.)

DATE OF HEARING: 3 July 2019

ORDER

Order pronounced.

SD/
(ARCHANA WADHWA)
MEMBER (JUDICIAL)

SD/
(ANIL G. SHAKKARWAR)
MEMBER(TECHNICAL)

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